

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.714
ANSWERED ON 04.12.2025**

TELANGANA SUPER THERMAL POWER PROJECT

714. SHRI VAMSI KRISHNA GADDAM:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the Rs. 29,344.85 crore investment approved by the NTPC Board in November 2024 for the Telangana Super Thermal Power Project Phase-II (3 × 800 MW) at Ramagundam in the Peddapalli district;**
- (b) the timeline set by the Union Government for the construction, commencement and commissioning of three 800 MW units under Phase-II;**
- (c) the employment generation plan for residents of the Peddapalli Lok Sabha Constituency during the construction and operational phases of this project;**
- (d) the coal sourcing strategy for the additional 2400 MW capacity particularly the percentage allocation from mines in the Peddapalli district; and**
- (e) the measures taken by the Union Government to ensure project viability despite power cost concerns raised during negotiations with the State Government of Telangana?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : NTPC Ltd. is a Maharatna CPSE under administrative control of Ministry of Power, Government of India and its Board has approved investment of Rs. 29,344.85 Crore in November, 2024 for Telangana Super Thermal Power Project Phase-II (3 x 800 MW) at Ramagundam in the Peddapalli-district of Telangana. The details of approved investment are given at Annexure.

(b): NTPC Ltd. has set the timeline i.e. sixty-four (64) months for the construction, commencement, and commissioning of Phase-II (3 x 800 MW) from the award of Main Plant package. Main Plant award is subject to signing of Power Purchase Agreement (PPA) by beneficiaries. NTPC Ltd. is continuously pursuing with Government of Telangana along with other State Governments for signing of Power Purchase Agreements.

(c): After award of the contract, the contractor will engage unskilled and semi-skilled manpower for construction activities like civil works, material handling, housekeeping and other construction-related activities by giving preference to local residents. NTPC-Ramagundam and Telangana has also initiated skill development under internship programmes to improve the employability of local candidates for project-related roles.

In the operational phase, indirect employment opportunities are expected to be generated for local residents through outsourced services in areas such as plant maintenance, township operations, transportation, housekeeping, and other support services with continued preference for local engagement.

NTPC-Ramagundam and Telangana projects remain committed to support local employment and contribute to the socio-economic development of the Peddapalli region.

(d) to (e): The Standing Linkage Committee (Long-Term) [SLC (LT)] of the Ministry of Coal, Government of India, has recommended the grant of long-term coal linkage from Singareni Collieries Company Limited (SCCL) to NTPC Ltd. for the additional 2400 MW capacity of Telangana Super Thermal Power Project (STPP) Stage-II, consisting of 3 × 800 MW units, under Para B (i) of the SHAKTI Policy.

However, Andhra Pradesh DISCOMs had expressed concerns regarding the viability of the indicative Energy Charge Rate (ECR) primarily due to the higher cost of coal sourced from SCCL. The issue was again taken up with SCCL and SCCL has categorically assured coal supply to Telangana Super Thermal Power Project Phase-II at price matching the landed cost of South-Eastern Coalfields Ltd. (SECL), a subsidiary of Coal India Ltd. (CIL). This assurance fully addresses the apprehensions earlier raised by AP DISCOMs regarding fuel cost and projected variable charges. With coal pricing now aligned to SECL benchmarks and the exemption from Flue Gas Desulphurisation (FGD) requirement, the overall tariff for Telangana Super Thermal Power Project Phase-II has become significantly more competitive. Based on this development, NTPC Ltd. is once again taking up with various DISCOMs for PPA signing.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 714
ANSWERED IN THE LOK SABHA ON 04.12.2025**

The Details of Approved Investment for Telangana Super Thermal Power Project Phase-II (3 x 800 MW) at Ramagundam in Peddapalli district of Telangana:

Sl. No.	Packages	Cost including GST (Rs. in Crore)
1	Boiler Turbine Generator (BTG) Package with Air Cooled Condenser	15,992.20
2	Balance of Plant (BOP) Package	7,247.55
3	Railway Siding	771.84
4	Land	20.00
5	Ash Dyke	150.00
6	Infrastructure	265.00
7	Miscellaneous- Advance Expenditure & site enabling work, Corporate Social Responsibility (CSR)/ Community Development (CD) work, Green Belt & Proof	157.71
8	Contingency	245.84
9	Project Management Cost	869.76
10	Pre-Commissioning	596.40
11	Interest During Construction & Financing Charges	3,028.54
	Total Project Cost	29,344.85
